


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 14/252//HDB/2018
NAME OF THE COMPANY	Acute Soft Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Acute Soft Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for V. Venkat Ram Reddy	Advocate	manipal@vansaassociates.com 9000 855636	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri B.Manpal Reddy Learned counsel who appeared on behalf of Sri. V.Venkatram Reddy Learned Counsel for the Applicant Company. ROC report is awaited. ROC is directed to submit his report before the next date of hearing.

Post the matter on 26<sup>th</sup> February 2018.



Member (T)



Member (J)